CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 16.01.2019

C.P./260/9/2014 EUGENE CIRLE SINGH

O.A./260/339/2013 -V/S-FOR FURTHER ORDER T DEY

ITEM NO:18

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	None appears for the applicant. Heard Mr. S. Behera. Ld. Counsel for the Respondents.
	Ld. Counsel for the Respondents submitted that interim order dated 14.08.2013 in O. A. No. 339/13 has been challenged by the applicant in this C.P. In the meantime, the O.A has been withdrawn by the applicant.
	In view of the above submission, we are the view that the C.P is not maintainable at this stage. Accordingly, the C.P is dropped and notices discharged.
	Copy of this order be made available to Ld. Counsel for the respondents.
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms